

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 232/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017


NAME OF THE PARTIES: X10 Capital Pte. Ltd.
V/s.
Karan Bhatia & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Nitesh Agarwal i/b. Naik Naik & Co.	for Respondent No. 3	
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2	Shrivardhan Deshpande i/b Desai & Diwanji	for Respondent No. 2	
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3.	Zal Anclhyanjina a/w Akanksha Agarwal i/b MBC Counsel	for Petitioner	
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ORDER

CP No. 232/241-242/NCLT/MB/MAH/2017

At request of the Respondent's Counsel, this Bench hereby given liberty to
file the Order.

List this matter for hearing on 03.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)